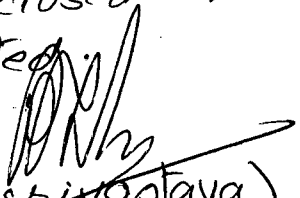


29) 24/4/1998.

None for the parties.

Notice sent to the
applicant has been returned
with an endorsement that
he is dead, hence the
proceedings abate. The O.A.
is closed as having been
abated.


(P.P. Shrivastava)
MCA)


(R.G. Vaidyanathan)
V/c.

OS

Order/Judgement despatched
to Applicant & Co. (S)
on 06/07/98


02/06/98

R
u/s
S. II (3)